

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 908/(MAH)/2017  
CA No.

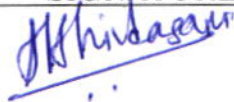
CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

NAME OF THE PARTIES: Mahavir Express Logistics  
V/s.  
Hitech Engineering Corporation India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Haresh Shivdasani	Advocate for Petitioner	

**ORDER**

**TCP No. 908/I&B/NCLT/MB/MAH/2017**

1. The Learned Representative from the side of the Petitioner (Operational Creditor) is present.
2. This case is listed for hearing for the first time after transfer from the Hon'ble High Court.
3. Learned Counsel is seeking time to comply with the provision of the Code. Time is granted.
4. To be listed on **06.09.2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated : 01.08.2017.